

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

Appeal No.644/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M.

	Name	of the Company	Dinesh Singh & AnrVs-RC	DC, Patna	
	Under Section		252 (3)		
SI. No.			nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Nilay Senonta?

2. Mrs Smali Agamal. (Adno.) For the pelinone, Sagund,

15/2/2018

3. Mrs. Pooja Shukla.)

ORDER

Ld. Counsel for the appellant brought to my notice the report of the Registrar of Companies, Patna (ROC) and he submits rejoinder to the ROC report. It is received.

Heard. Reserved for order.

(Jinan K.R.) Member (I)